GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

STARRED QUESTION NO - 196

ANSWERED ON- 01.08.2025

ROLE OF INDIAN EMBASSIES ABROAD

*196. SHRI BRIJMOHAN AGRAWAL

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government maintains a record of Indian emigrants, if so, the details of the Persons of Indian Origin (PIOs) living in various countries, country-wise;
- (b) the role of the respective Embassies and Consulates in protecting the human rights of Indian emigrants;
- (c) the name of the country, if any, where India does not have a consulate or embassy despite settlement of huge Indian diaspora therein along with the reasons therefor; and
- (d) whether cultural attaches have been deputed in all Indian Embassies and Consulates to protect the religious and cultural sentiments of Indian emigrants, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF EXTERNAL AFFAIRS

(DR. SUBRAHMANYAM JAISHANKAR)

(a) To (d) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 196 FOR REPLY ON 01.08.2025 REGARDING ROLE OF INDIAN EMBASSIES IN ABROAD ASKED BY SHRI BRIJMOHAN AGRAWAL

(a) A PIO/OCI (Person of Indian Origin/Overseas Citizen of India) is a citizen/national of a foreign country who, or whose ancestor, traces their origin to India. The Government of India has introduced several initiatives aimed at strengthening ties with them. These efforts focus on reconnecting them with their cultural roots, supporting their visits to India, and extending certain privileges. Programmes like the Know India Programme (KIP) offer young PIOs a 21-day immersive experience in India to learn about the nation's development and heritage. Indian Missions abroad promote cultural engagement by supporting diaspora-led events under the Promotion of Cultural Ties with Diaspora (PCTD). Consular support is also extended to PIOs and OCIs, especially during crises.

In addition to welfare services, the Indian government offers several benefits under the OCI Scheme. OCIs enjoy lifelong multiple-entry visas, exemption from police registration, and parity with NRIs in economic, financial, and educational sectors, with a few exceptions like agricultural land ownership. They too have advantages in employment opportunities. They also benefit from domestic pricing at national parks, monuments, and airfares. To promote intellectual engagement, research grants are offered by the Ministry of Health & Family Welfare for NRI, PIO, and OCI scholars working in priority areas in India. Together, these initiatives underscore the government's commitment to fostering a deeper, enduring connection between India and its global diaspora.

As per available inputs, the population of overseas Indians is 3,43,56,193, out of which 1,71,81,071 are Persons of Indian Origin (PIOs) and 1,71,75,122 are NRIs. The country-wise details are attached at Annexure – A.

(b) The Government accords the highest priority to the safety, protection and well-being of all Indian nationals abroad, with various mechanisms in place to address such issues. It has established such mechanisms to enable Indian nationals abroad to reach out to the Indian Missions in case they need any assistance. Indian nationals can contact the Missions/Posts through various channels like walk-in, email, social media, multilingual

24x7 emergency numbers and also grievance redressal portals like MADAD, CPGRAMS, eMigrate etc. In addition, Indian Missions/Posts abroad have established toll-free helplines, Whatsapp numbers and have launched mobile apps to enable Indian nationals contact concerned Indian Missions/Posts when in distress or in emergency situation.

To ensure safe and orderly emigration for Indian emigrant workers, the process of recruitment is done through eMigrate portal. The web-based application makes the process of emigration fully digital, transparent, safe, legal, humane, efficient, convenient and faster. A dedicated helpline and support system is also available to assist emigrants and other stakeholders to address any query/issue.

Moreover, Pravasi Bharatiya Sahayata Kendras (PBSK) have been set up in New Delhi, Dubai (UAE), Riyadh and Jeddah (Saudi Arabia) and Kuala Lumpur (Malaysia) and Kshetriya Pravasi Sahayata Kendras (KPSKs) in Kochi, Hyderabad, Chennai, Lucknow, Patna and Chandigarh to provide assistance, guidance and counseling to Indian nationals in distress.

Our Missions/Posts abroad also utilize the Indian Community Welfare Fund (ICWF) to provide the following assistance to the Indian nationals in distress on a means-tested basis:

- (i) Transportation of mortal remains to India or cremation with the consent of the family;
- (ii) Emergency medical care;
- (iii) Legal assistance;
- (iv) Boarding and lodging; and
- (v) Air passage for stranded Indians.

Besides, the Missions in Gulf Countries have provisions for shelter home to assist Indian women in distress by providing boarding and lodging, medical treatment and arranging for their repatriation. Female workers who are stranded and are in distress can approach the Embassies at any time of the day and they are accommodated and provided all facilities till they are repatriated to India.

Further, the Government has taken several initiatives such as Pravasi Bhartiya Bima Yojna (PBBY) and Pre-Departure Orientation Training (PDOT) in ensuring that Indian migrant workers undertake safe migration, have decent working and living conditions in destination countries, are aware of their rights and have access to various welfare schemes of the Government.

Based on MoUs signed with the GCC countries, matters related to welfare and protection of workers are taken up during regular meetings of Joint Working Groups with concerned countries. In addition, such matters are also regularly taken up with respective host governments through diplomatic channels. Further, Migration and Mobility Partnership Agreements have been signed with seven countries, which seek to enhance global employment opportunities for Indian workers while protecting their labour rights, preventing irregular migration and supporting skill development.

- (c) India currently has 219 Missions and Posts abroad. All countries with significant Indian diaspora are covered.
- (d) Promotion of Indian culture and development of cultural interaction with the host country is an integral part of the activities of all Indian Missions abroad. All Heads of Indian Missions and Posts abroad actively

promote awareness of Indian culture in their host countries. The Indian Council for Cultural Relations (ICCR) has 38 Cultural Centres (list attached at Annexure B). These Centres engage with the Indian diaspora, fostering a sense of community and promoting Indian culture among those living abroad. In other Missions and Posts where there are no cultural centres under the auspices of ICCR, officers in the Missions and Posts are designated to look after the promotion of Indian culture abroad and they maintain cultural connect with the Indian diaspora.

ANNEXURE- A

Data on Indian Diaspora Abroad

(as of January 2025)

C Na	Country/Townitows	PIOs	NDIa	Total Overseas
5.NO.	Country/Territory	PIUS	NRIs	Indians
1	Afghanistan	158	0	158
2	Albania	7	450	457
3	Algeria	27	4024	4051
4	Andorra	200	50	250
5	Angola	59	71	130
6	Antingua &	200	300	500
7	Barbuda Argentina	1800	800	2600
•	Argentina	1000	000	2000
8	Armenia	19	5430	5449
9	Aruba	400	600	1000
10	Australia	626000	350000	976000
11	Austria	18500	14400	32900
12	Azerbaijan	83	672	755
13	Bahamas	20	280	300
14	Bahrain	4506	342350	346856

15	Bangladesh	10	7000	7010
16	Barbados	2500	600	3100
17	Belarus	150	1266	1416
18	Belgium	13204	23343	36547
19	Belize	1300	200	1500
20	Benin	4	996	1000
21	Bhutan	0	60000	60,000
22	Bolivia	15	47	62
23	Bonaire & Smaller Islands	12	54	66
24	Bosnia and Herzegovina	7	20	27
25	Botswana	3000	9500	12500
26	Brazil	863	2460	3323
27	British Virgin Islands	20	80	100
28	Brunei Darussalam	240	14500	14740
29	Bulgaria	1077	949	2026
30	Burkina Faso	350	150	500

31	Burundi	35	700	735
32	Cambodia	100	4400	4500
33	Cameroon	0	1500	1500
34	Canada	1859680	1751610	3611290
35	Cape Verde	1	39	40
36	Cayman Islands	100	900	1000
37	Central African Republic	0	70	70
38	Chad	0	250	250
39	Chile	2100	2000	4100
40	China	59787	43683	103470
41	Colombia	252	758	1010
42	Commonwealth of Dominica	500	40	540
43	Comoros	200	20	220
44	Congo (Democratic Republic)	5000	30000	35000
45	Republic of Congo	0	875	875

46	Cook Islands	5	0	5
47	Costa Rica	39	1011	1050
48	Cote D Ivory	44	6532	6576
49	Croatia	82	17139	17221
50	Cuba	0	0	0
51	Curacao	800	700	1500
52	Cyprus	398	11119	11517
53	Czech Republic	600	10124	10724
54	Denmark	3499	18958	22457
55	Djibouti	8	1000	1008
56	Dominica Republic	2	75	77
57	Ecuador	82	269	351
58	Egypt	366	5134	5500
59	El Salvador	1	20	21
60	Equatorial Guinea	0	400	400
61	Eritrea	0	140	140
62	Estonia	40	1928	1968
63	Eswatini	0	3184	3184
64	Ethiopia	105	5900	6,005

65	Fiji	313818	2290	316108
66	Finland	15989	13068	29057
67	France	90000	29000	119000
68	France (Reunion Island)	300000	159	300159
69	France (Guadeloupe)	57000	180	57180
70	France (Martinique)	8000	90	8090
71	France (St.	1800	150	1950
72	Gabon	10	800	810
73	Gambia	20	2100	2120
74	Georgia	5	250	255
75	Germany	176500	273890	450390
76	Ghana	321	15000	15321
77	Greece	158	11333	11491
78	Grenada	4511	189	4700
79	Guatemala	16	126	142
80	Guinea (Republic	51	1390	1441

	of)			
81	Guinea-Bissau	0	300	300
82	Guyana	320000	2700	322700
83	Haiti	0	36	36
84	Holy See	30	15	45
85	Honduras	277	8457	8734
86	Hungary	2200	6800	9000
87	Iceland	237	509	746
88	Indonesia	120000	14817	134817
89	Iran	445	10320	10765
90	Iraq	0	17100	17100
91	Ireland	37,812	45,000	82,812
92	Israel	85,000	38,000	123,000
93	Italy	Data not	170880	170880
94	Jamaica	70000	5000	75000
95	Japan	1597	51345	52942
96	Jordan	153	16897	17050
97	Kazakhstan	423	1095	1518
98	Kenya	60,000	20,000	80,000

99	Kirbati	50	2	52
100	Korea (DPR)	1	15	16
101	Korea (ROK)	444	16816	17260
102	Kuwait	2,356	10,07,961	10,10,317
103	Kyrgyzstan	61	200	261
104	Laos	119	600	719
105	Latvia	Data not	4766	4766
106	Lebanon	41	2000	2041
107	Lesotho (Kingdom of)	1500	1500	3000
108	Liberia	2	3000	3002
109	Libya	0	3000	3000
110	Liechtenstein	0	35	35
111	Lithuanaia	Data not	7227	7227
112	Luxembourg	813	4508	5321
113	Madagascar	15000	2500	17500
114	Malawi	6000	9000	15000
115	Malaysia	2750000	185000	2935000

116	Maldives	140	30000	30140
117	Mali	13	600	613
118	Malta	250	18000	18250
119	Marshall Island	2	7	9
120	Mauritania	0	150	150
121	Mauritius	871140	26357	897497
122	Micronesia	0	35	35
123	Mexico	1500	6500	8000
124	Moldova	9	950	959
125	Monaco	43	10	53
126	Mongolia	11	92	103
127	Montserrat	200	15	215
128	Morocco	116	438	554
129	Mozambique	22000	3000	25000
130	Myanmar	23	354	377
131	Namibia	50	450	500
132	Nauru	0	20	20
133	Nepal	0	700000	700000
134	Netherlands	178000	55613	233613
135	New Zealand	143000	157000	300000

136	Nicaragua	1	39	40
137	Niger	240	10	250
138	Nigeria	8	150	158
139	North Macedonia	52	43	95
140	Norway	12436	11593	24029
141	Oman	1754	660299	662053
142	Pakistan	0	0	0
143	Palau	0	29	29
144	Palestine	0	7	7
145	Panama	11000	4000	15000
146	Papua New Guinea	74	4000	4074
147	Paraguay	200	400	600
148	Peru	154	346	500
149	Philippines	2570	67430	70000
150	Poland	1300	30000	31300
151	Portugal	13682	90000	103682
152	Qatar	Data not	8,30,491	8,30,491
153	Romania	362	10797	11159

154	Russia	2742	70000	72742
155	Rwanda	5	3000	3005
156	Saint Kitts & Nevis	100	500	600
157	Saint Lusia	18600	550	19150
158	Saint Vincent & Grenadines	6600	50	6650
159	Samoa	50	0	50
160	San Marino	0	0	0
161	Sao Tome	0	32	32
162	Saudi Arabia	0	2747551	2747551
163	Senegal	5	35	40
164	Serbia	20	10000	10020
165	Seychelles	5093	8245	13338
166	Sierra Leone	30	4500	4530
167	Singapore	107180	350000	457180
168	Sint Maarten	3000	2170	5170
169	Slovak Republic	60	5940	6000
170	Slovenia	86	822	908
171	Solomon Islands	0	20	20

172	Somolia	0	100	100
173	South Africa	1318431	74057	1392488
174	South Sudan	0	980	980
175	Spain	16635	51606	68241
176	Sri Lanka	1600000	7500	1607500
177	Sudan	55	85	140
178	Suriname	187700	1350	189050
179	Sweden	93180	22680	115860
180	Switzerland	9400	19,200	28,600
181	Syria	0	39	39
182	Taiwan	408	4641	5049
183	Tajikistan	0	400	400
184	Tanzania	40,000	15,000	55,000
185	Thailand	135179	30236	165415
186	Timor Leste	300	Data not	300
100	rimor Leste	300	available	300
187	Togo	10	1300	1310
188	Tonga	50	5	55
400	Trinidad &	E40000	4050	E 40E 4E
189	Tobago	548286	1259	549545

190	Tunisia	9	80	89
191	Turkiye	386	3635	4021
192	Turkmenistan	4	105	109
193	Turks & Caicos Islands	50	200	250
194	Tuvalu	20	0	20
195	Uganda	9000	30000	39000
196	Ukraine	739	1952	2691
197	UAE	6614	38,90,953	3897567
198	U.K.	970969	369000	1339969
199	U.S.A.	3775194	1918415	5693609
200	Uruguay	50	950	1000
201	Uzbekistan	61	16080	16141
202	Vanuatu	15	0	15
203	Venezuela	21	38	59
204	Vietnam	817	7200	8017
205	Yemen	420	700	1120
206	Zambia	5000	25000	30000
207	Zimbabwe	9000	1000	10000
	Total	17181071	17175122	34356193

ANNEXURE B

List of ICCR's Cultural Centres abroad

SI. No.	Country	City
1.	Afghanistan	Kabul
2.	Australia	Sydney
3.	Bangladesh	Dhaka
4.	Bhutan	Thimphu
5.	Brazil	Sao Paulo
6.	China	Beijing
7.	Czech Republic	Prague
8.	Egypt	Cairo
9.	Fiji	Suva
10.	Germany	Berlin
11.	Guyana	Georgetown
12.	Hungary	Budapest
13.	Indonesia	Bali*
14.	Indonesia	Jakarta*
15.	Iran	Tehran

16.	Israel	Tel Aviv
17.	Japan	Tokyo
18.	Kazakhstan	Astana
19.	Malaysia	Kuala Lumpur
20.	Maldives	Male
21.	Mauritius	Port Louis
22.	Mexico	Mexico City
23.	Myanmar	Yangon
24.	Nepal	Kathmandu
25.	Netherlands	The Hague
26.	Republic of Korea	Seoul
27.	Russia	Moscow
28.	South Africa	Durban*
29.	South Africa	Johannesburg*
30.	Sri Lanka	Colombo
31.	Suriname	Paramaribo
32.	Tajikistan	Dushanbe
33.	Tanzania	Dar-es-Salaam

34.	Thailand	Bangkok
35.	Trinidad and Tobago	Port of Spain
36.	United Kingdom	London
37.	Uzbekistan	Tashkent
38.	Vietnam	Hanoi

^{*}Indonesia and South Africa have 2 Cultural Centres each.
